

(a) whether a detailed geological survey has been conducted in Datia District of Madhya Pradesh;

(b) if so, whether any major minerals like lead, mica etc. have been found and if so, the total estimated deposits of these minerals in the areas;

(c) whether there is a proposal to start mining operations in the area; and

(d) if so, the steps taken in this direction ?

**THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :**  
(a) The Directorate of Geology and Mining of Madhya Pradesh Government has carried out Geological Survey in parts of Datia District.

(b) No, Sir. Only insignificant occurrences of lead have been found.

(c) and (d). Clay and Ochre are already being exploited in the District on a small scale.

**Appointment of Labour in Satna Parliamentary Constituency (Madhya Pradesh) in the Units of Ministry of Steel, Mines and Coal**

7060. **SHRI AZIZ QURESHI :** Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether any unit of his Ministry or any of its undertakings is working in Vijayaraghgarh or any other assembly segment of Satna Parliamentary constituency of Madhya Pradesh;

(b) if so, the procedure of appointment of labour/workers in this unit;

(c) whether any labour/workers are being supplied by some contractors, on commission basis in addition to those who are directly appointed by the management;

(d) if so, whether both these classes of labour/workers are being paid equal

and same wages for the same nature of job they are doing;

(e) if not, the reasons for such a discrimination; and

(f) the steps proposed to be taken to remove this disparity ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) :** (a) Yes, Sir, Ispat Limestone Quarry at Babupur of Rourkela Steel Plant falls in the Satna Parliamentary Constituency. Bokaro Steel Plant has a Limestone Mine in Kuteshwar near Earhi within the Vijayaraghgarh Vidhan Sabha area which also falls in the Satna Parliamentary Constituency.

(b) The recruitment of labourers for Ispat Limestone Quarry at Babupur-Satna (of Rourkela Steel Plant) is made through the Employment Exchange as in the case of all other mines under the management of Rourkela Steel Plant.

For its Limestone Mine in Kuteshwar, Bokaro Steel Plant employs regular workers through Katni Employment Exchange and by open advertisement in the event of non-availability of suitable candidates.

(c) No Labour/workers are being supplied to the undertaking by contractors on commission basis. But certain works of a seasonal/fluctuating/temporary nature, like construction of houses, loading and transportation of limestone etc., where it is not feasible to engage labour on permanent basis, are awarded for execution by contractors through a system of job contract. The contractors employ their own labour for execution of these jobs.

The contractual value is not fixed on commission basis but is on the basis of quotation by the contractors against tenders floated, taking into account the considerations like quantum of job involved statutory payments, supervision charges etc.

(d) and (e). The labour/workers engaged by the Rourkela Steel Plant and Bokaro Steel Plant Mines directly, and those engaged by the contractors, are employed on different type of jobs. They are not engaged on the same type of job and, as such, there is no discrimination.

The contract labour at both the Mines are paid wages at the rate not less than the rates notified by the Central Government from time to time for Limestone Mines, while the departmental employees are paid wages in accordance with the wage structures of these Plants.

(f) The wage rates of the contract labour and departmental workers are different as clarified. The parity in wage rates for contract labour and departmental labour is not possible because the two are engaged on different kinds of jobs and are governed by different terms and conditions of their employment.

**Subsidence in Raniganj Coalfields Area  
Due to Faulty Alignment of Oil Pipeline  
from Haldia to Barauni**

7061. SHRI INDRAJIT GUPTA :  
Will the Minister of STEEL, MINES  
AND COAL be pleased to state :

(a) whether Government had decided several years ago to re-align the oil pipeline from Haldia to Barauni in order to avoid dangers of subsidence in the Raniganj Coalfield area;

(b) if so, the action taken in this respect;

(c) whether the faulty alignment of the pipeline was caused by the foreign consultants, M/S. Bechtel of USA disregarding consideration of hazard and security; and

(d) if so, whether Bechtel was put on the black list of foreign firms.

THE MINISTER OF STEEL, MINES  
AND COAL (SHRI VASANT SATHE) :  
(.) No. Sir.

(b) Does not arise.

(c) The alignment of the pipeline including preparation of the feasibility reports were carried out by a different agency. M/S. Bechtel had functioned as Technical and Managerial Consultants for implementation of the above project.

(d) Does not arise in view of (c) above.

**Proposal to Bifurcate Coal India  
Limited**

7062. SHRI RAJKARAN SINGH :  
Will the Minister of STEEL, MINES  
AND COAL be pleased to state :

(a) whether Government propose to set up to new subsidiary companies of Coal India Limited viz. One Singrauli division of Northern Coalfields and the other Bilaspur division of South Eastern Coalfields;

(b) if so, whether any final decision has since been taken in the matter; and

(c) if not, the stage at which the matter stands at present ?

THE MINISTER OF STEEL, MINES  
AND COAL (SHRI VASANT SATHE) :  
(a) to (c). No. decision has been taken to set up two new coal companies under Coal India Limited.

**Fall in Demand for N.T.C. Products**

7063. SHRI H.N. NANJE GOWDA :  
SHRI V. SREENIVASA  
PRASAD :

Will the Minister of SUPPLY AND  
TEXTILES be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned "Substantial fall in Demand for NTC Products" appeared in the 'Statesman', Calcutta of 18 February, 1985;

(b) if so, the details thereof;